## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER **PETITION NUMBER** : CP/150/2017 NAME OF THE PETITIONER(S) : KINGSTON AUTO BODY WORKS PVT LTD : ROC, CHENNAI NAME OF THE RESPONDENT(S) **UNDER SECTION** : 252(3) **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Appealing for the Petitionel athunded sepasasse for Rol, Cham BALU SMOHAR B. garbon BC S **ર**.

## <u>ORDER</u>

Counsel for petitioner present and stated that he has received the copy of the report of ROC, Kerala. No representation on behalf of ROC, Kerala. Counsel for petitioner prayed for time for filing copy of the report alongwith an affidavit. Time is adjourned at request. Put up on 08.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)